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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.130/2014  
I.A-74/2016

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Bakul Keshav Lal Chandaria-Vs-CESC Limited.		
Under Section	59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Siddhi Dhandharia  
Practicing Company Secretary

Petitioner

Siddhi  
14/2/18

2. CS NEHA SHARMA

Respondent

Neha  
14/2/18

**O R D E R**

Ld. Pr. CS for the petitioner and the respondent is present.

Ld. Pr. CS appearing on behalf of the petitioner sought leave to file written submissions within 2 weeks. Prayer is allowed. Petitioner is directed to file written submissions within 2 weeks with a copy in advance to the opposite party.

Ld. Pr. CS representing the respondent is directed to serve a copy of the written submissions, which is already submitted to the Bench and handed over the copy of written submissions.

List it on 21/03/2018.

Sd

(Jinan K.R.)  
Member (J)